

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/2318/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Bijay Lashmi Boruah,
Principl Judge,
Family Court, Dhubri.

Dated Guwahati the 19th June, 2020.

Sub: **Station leave.**

Ref:- Your letter No. FC.XII-1/2019/494/E I dated 17.06.2020.

Madam,

With reference to the above, I am directed to inform you that your prayer for station leave permission, with your official vehicle, at your own cost, from the evening of 17.06.2020 till the morning of 18.06.2020, has been granted, subject to adherence to lockdown rules. The Counsellor, Family Court, Dhubri will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-64/2000(Pt.)/2319/A, dated 19.6.2020

Copy to:

1. The Project Manager, Gauhati High Court.


19/6/2020
JT. REGISTRAR (VIGILANCE)
Rolan